

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 39/TT/2017

Subject : Determination of transmission tariff for (i) Wardha-Nizamabad 765 kV D/C line along with associated bays, (ii) Nizamabad-Dichpalli 400 kV D/C line along with associated bays, (iii) Establishment of 765/400 kV GIS at Nizamabad with 2x1500 MVA transformers, 1x240 MVAR Bus Reactor, 2x240 MVAR Switchable Line Reactors along with associated bays, (iv) Extension of 765/400 kV Wardha Sub-station with 2x240 MVAR Switchable Line Reactors along with associated bays and (v) Extension of Dichpalli 400 kV Sub-station of TSTRANSCO under "Wardha-Hyderabad 765 kV Link" in Southern Region for the 2014-19 tariff period.

Date of Hearing : 3.8.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited

Respondents : Karnataka Power Transmission Corporation Limited (KPTCL) and 16 others

Parties present : Shri S.K. Venkatesan, PGCIL
Shri Jasbir Singh, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL

Record of Proceedings

The representative of the PGCIL submitted that the petitioner vide affidavit dated 21.7.2017 has intimated the actual COD of the instant asset along with Auditors certificate, revised tariff forms, RLDC Certificate, CEA certificate and SRPC certificate for Additional RoE. Further, CMD certificate has been submitted vide affidavit dated 28.7.2017 and thereby directions of the Commission in order dated 12.6.2017 have been complied.

2. The representative of the PGCIL further submitted that no reply has been received from any of the respondents in the instant petition.



3. The Commission reserved the order in the petition.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

